and Ayyappa Temples to develop as tourism circuit areas in Public Private Partnership (PPP) mode; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) to (b) Development and promotion of various tourism destinations and products, is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects identified in consultation with them, subject to availability of funds, inter-se-priority and adherence to scheme guidelines.

The National Level Consultant (NLC) appointed by the Ministry of Tourism has identified following spiritual tourism circuits for integrated development in consultation with concerned State Governments:-

- 1. Tirupati- Chennai Velankanni- Nagore
- 2. Mumbai -Aurangabad -Shirdi

Outcome of conclave held on tourism infrastructure

2772. SHRI MOHAMMED ADEEB: SHRI SABIR ALI:

Will the Minister of TOURISM be pleased to state:

- (a) the outcome of the conclave held in Delhi recently on tourism infrastructure; and
- (b) pursuant to outcome of the conclave what steps have been taken or proposed to be taken to improve tourism infrastructure in the country?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) and (b) The Ministry of Tourism has not organized any Conclave on Tourism Infrastructure in Delhi in recent past. However, a Conclave on Investment in Tourism Infrastructure 2013 (CITI) was organised by FICCI from 16 to 17 January, 2013 in Delhi. The Ministry of Tourism had provided non-financial support to the Conclave by allowing use of its logo "Incredible India".

Development and promotion of tourism destinations and products is primarily the responsibility of respective State Government/UT Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism infrastructure projects identified in consultation with them subject to availability of funds, *inter-se* priority and adherence to the scheme guidelines.

International funding for tourism projects

2773. SHRI BAISHNAB PARIDA: Will the Minister of TOURISM be pleased to state:

- (a) whether Asian Development Bank or other world agencies propose to fund tourism projects in certain States of the country;
 - (b) if so, the details thereof, State/Union Territory-wise;
- (c) whether it involves creation of tourism products of natural, cultural and adventure attraction, development of Buddhist circuits and visitor-friendly improvements to monasteries etc; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K CHIRANJEEVI): (a) to (d) Yes, Sir. The details of tourism projects being funded by Japan International Cooperation Agency (JICA) and Asian Development Bank (ADB) are given below:

- (i) A loan agreement for an amount equivalent to Japanese Yen 7331 million was signed with Japan International Cooperation Agency in the year 2003 for Phase II of Ajanta Ellora Conservation and Tourism Development Project.
- (ii) A loan agreement for an amount equivalent to US\$ 20 million has been signed by the Asian Development Bank in the year 2010 for South Asia Tourism Infrastructure Development Project - India Portion (Sikkim).
- (iii) A loan agreement for an amount equivalent to US\$ 43.42 million has been signed by the Asian Development Bank in the year 2011 for Infrastructure Development Investment Programme for Tourism (Project I) covering Himachal Pradesh and Punjab.